

**ANNEXURE -4**

**Name of Corporate Debtor : M/s Albanna Engineering (India) Private Limited**

**Date of commencement of Liquidation : Dec 2,2021**

**List of stakeholders as on : Jan 6,2022 ( updated upto Dec 31,2022)**

**List of Operational creditors (Employees)**

**Amount (Rs)**

Details of Claimant		Details of Claims		Details of Claim Admitted									
SI no	Name of Auth rep (if any)	Name of Employee	Date of Receipt	Amount Claimed	Total amount of claim admitted	Amount of claim for 12 months preceeding the Liquidation comm date	Nature of claim	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues which may be set off	Amount of claim rejected	Amount of claim under verification	Remarks
1	NA	Melben David	05-01-2022	27,12,000	27,12,000	0	Salary	48%	0	0	0	0	Post NCLT Kochi appeal order claim admitted
2	NA	Basel P C	05-01-2022	4,52,666	3,50,000	0	Salary	6%	0	0	1,02,666	0	
3	NA	Mahesh R	05-01-2022	9,59,040	9,59,000	0	Salary	17%	0	0	40	0	
4	NA	Harikrishnan P N	05-01-2022	1,15,758	1,15,000	0	Salary	2%	0	0	758	0	
5	NA	Sreekumar K P	05-01-2022	2,61,495	2,61,000	0	Salary	5%	0	0	495	0	
6	NA	Shajikumar K	05-01-2022	12,00,000	12,00,000	0	Salary	21%	0	0	-	0	
				<b>57,00,959</b>	<b>55,97,000</b>				<b>1,03,959</b>				
Less pro rata distributed in Liquidation					<b>25,00,000</b>								
Balance					<b>30,97,000</b>								

**Note :** The employee claims was not accepted due to absence of supporting documentation and books of accounts. The above 6 employees had filed appeal based on which Company Appeals (1-6) order dt, May 18,2022 was issued by Hon NCLT Kochi . A revised best estimate of claim was again done as per order of Hon NCLT Kochi , new evidence received from Ex Management and claim accepted

**PART DISTRIBUTION:** The above employee claims has been distributed to the extend of 45%